GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:626 ANSWERED ON:23.11.2009 INDUSTRIAL UNITS

Chavan Shri Harischandra Deoram; Hussain Shri Syed Shahnawaz; Kodikunnil Shri Suresh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of industrial units set up in the country including Maharashtra and Kerala during the last three years;
- (b) the details of mode of investment in these industrial units;
- (c) whether the Government proposes to take new initiative to boost industrial development in the country; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b): A statement showing the details of investment intentions and the investment proposed in terms of Industrial Entrepreneur Memoranda (IEMs) filed and Letters of Intent (LOIs)/Direct Industrial Licences(DILs) issued during the last three years is at Annexure-I.
- (c) & (d): The Eleventh Five Year Plan envisages a 10% growth in industry and even higher growth in manufacturing. The major thrust is on removal of impediments for sustained growth over a long period with focus on, inter alia, improvement of physical infrastructure, skill development, strengthening of Micro & Small Enterprise sector, investment promotion, employment generation for new entrants in labour force and removal of distortions in packages of fiscal and other incentives to facilitate industrial development in geographically disadvantaged regions.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PARTS (a)&(b) OF THE LOK SABHA UNSTARRED QUESTION NO.626 FOR ANSWER ON 23.11.2009

STATEWISE BREAK UP OF INVESTMENT INTENTIONS SINCE JANUARY 2006 TO DECEMBER 2008

NAME OF THE STATE Number of Investment Intentions Proposed Investment (IEMs+LOIs+DILs) (Rs. Crore)

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Andaman & Nicobar 2
                              153
                                238248
Andhra Pradesh 1419
                                314
Arunachal Pradesh 14
Assam 108 10638
Bihar 130 24351
Chandigarh 8 283
Chhattisgarh 741 497916
Dadra & Nagar Haveli 214
                                     8717
Daman & Diu 154 4014
Delhi 32 368
Goa 81 1738
Gujarat 1281 286201
Haryana 492 28743
Haryana 492 28743
Himachal Pradesh 181
                                  7313
 Jammu & Kashmir 176
                                  5416
Jharkhand 251 258663
Karnataka 740 272735
Kerala 79 1759
Lakshadweep 0 0
Madhya Pradesh 692
                              231280
Maharashtra 2172 :
Manipur 1 10
Meghalaya 51 7093
Mizoram 0 0
Nagaland 2 81
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Orissa 398 434730

Pondicherry 93 2759

Punjab 421 26063

Rajasthan 369 43264

Sikkim 45 2703

Tamil Nadu 1487 71871

Tripura 5 219

Uttar Pradesh 953 64613

Uttaranchal 736 28245

West Bengal 745 174228

Location in more than One State 1 0

Total 14274 2951481
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IEMs: Industrial Entrepreneur Memoranda filed for delicensed sector: LOIs:Letters of Intent issued; DILs: Direct Industrial Licences granted.